

Central Administrative Tribunal Principal Bench, New Delhi

OA No. 3113/2015

This the 21th day of August, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Ms. Poonam Kumari, Age-28,
Designation -Guest Teacher, TGT-Sanskrit,
D/o Sh. Babu Ram Sharma,
R/o Village Pelak, P.O. Sihous Teh,
Distt. Palwal (Haryana)
2. Sh. Ashok Kumar, Age 31,
Designation -Guest Teacher TGT-Sanskrit
S/o Sh. Lakhi Ram
R/o V & P.O. Bharman was
Tehsil, Julana, Distt. Jind
Haryana

(By Advocate: Mr. R.K. Shukla with Ms. Bhawna Massey)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Inderprastha Sachivalya
New Delhi.
2. The Directorate of Education,
Govt. of NCT of Delhi
Old Secretariat, Delhi.
3. The Assistant Director (Planning)
Govt. of NCT of Delhi
Planning Branch
(Guest Teacher Cell)
Old Patrachar Building,
Timarpur, Delhi-110054. Respondents

Order (oral)

Per Sudhir Kumar, Member (A)

At the very outset, on the admission stage, learned counsel for the applicant seeks permission to withdraw the present OA, with liberty to approach the respondents to make the corrections in the spellings of their

names, which have crept in order passed by the respondent. With liberty as above, the OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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